

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 06  
CP No. (IB)- 18/9/JPR/2024  
Under Section 9 of IBC, 2016

**In the matter of:**

**RRSM Infra Pvt. Ltd.**

**... Operational Creditor**

**Versus**

**Rajasthan State Road Development and  
Construction Corporation Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Aditya Vijay, Adv.

For the Corporate Debtor : Divanshu Gupta, Adv.

**ORDER**

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner. Mr. Divanshu Gupta, Adv. appearing on behalf of the Respondent submits that he has recently been engaged in this matter and will file Vakalatnama within 3 days. Copy of the petition has been received by the learned counsel for the Respondent. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 28.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 22, 2024